

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**I.A. 691/2025**

**IN**

**ORIGINAL APPLICATION NO. 1271/2024/PB**

**IN THE MATTER OF:**

SHRI KHROO L PARIAT.

...APPLICANT

VERSES

STATE OF MEGHALAYA & ORS.

...RESPONDENTS

**INDEX**

S. NO.	PARTICULAR	PAGE NO
1.	Affidavit on behalf of Respondent No. 5, Meghalaya State Pollution Control Board.	<b>1 – 4</b>
2.	<b>ANNEXURE R/1</b> A copy of the communication dated 16.7.2025 issued by the Member Secretary of the Board to all the urban bodies and competent authorities.	<b>5</b>
3.	<b>ANNEXURE R/2</b> Copies of the Annual Reports sent to the Central Pollution Control Board for the Financial Years (2016-2017, 2019- 2020, 2020-2021, 2021-2022, 2022-2023 & 2023-2024.	<b>6 – 23</b>
4.	Proof of Service.	<b>24</b>

Filed on: 10.12.2025  
New Delhi

Filed by



**K. ENATOLI SEMA**  
Advocate for Respondent  
310, lawyer's Chamber  
C.K. Daphtary block  
Supreme Court of India Tilak lane  
New Delhi-110001  
Mob.9818139636  
Enrollment No D-1931-a/2005  
Email-enatoli@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

I.A. 691/2025

IN

ORIGINAL APPLICATION NO. 1271/2024 (PB)

**IN THE MATTER OF:-**

Shri Khroo L. Pariat

...Applicant

Versus

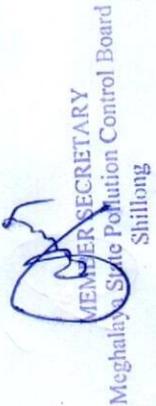
State of Meghalaya & Ors

..Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5 -  
MEGHALAYA STATE POLLUTION CONTROL BOARD  
(MSPCB)**

I, **Dr. George Hagi Chyrmang**, s/o (L) D. Kyndiah, aged about 44 years, having office at Lumpyngngad, Shillong, Meghalaya, 793019, do hereby solemnly affirm and declare as under :-

1. That I am presently posted as the Member Secretary of the Meghalaya State Pollution Control Board (MSPCB), and as such in my official capacity, I am well conversant with the facts and records of the case and hence competent and authorized to swear this affidavit on behalf of MSPCB, hereinafter referred to as the 'Board'.

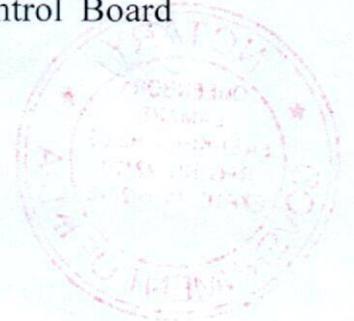


SL / Instrument No 02  
Date 10 - 12 - 2025

2. That on 17.10.2025 this Hon'ble Tribunal was pleased to issue notice in the instant interim Application filed by the Applicant seeking various directions against the Respondents. That the specific direction sought against the Answering Respondent Board is the implementation of Rule 8 (1) of the Construction & Demolition Waste Management Rules, 2016.
3. It is stated that in compliance with Rule 8 (1) of the C & D Waste Management Rules, 2016, the Board collates information in Form III from the local bodies and competent authorities to monitor the implementation of the said Rules. The Board has issued communication dated 16.7.2025 reminding all the competent authorities to submit information as required in Form III for the financial year 2024-2025. The information for the financial year 2024-2025 is awaited.

*(A copy of the communication dated 16.7.2025 issued by the Member Secretary of the Board to all the urban bodies and competent authorities is marked and annexed as **Annexure R/1.**)*

4. It is stated that the Board in compliance of the said Rule 8, has been submitting annual reports to the Central Pollution Control Board



(CPCB) in Form IV as required under the C & D Waste Management Rules, 2016.

*(Copies of the Annual Reports sent to the Central Pollution Control Board for the Financial Years (2016-2017, 2019-2020, 2020-2021, 2021-2022, 2022-2023 & 2023-2024) is marked and annexed as Annexure R/2.)*

5. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.

Date: 10.12.2025

Place: Shillong

Identified by:-

  
(Miss. P. S. Boreh)  
(Advocate)

  
**DEPONENT**  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong



VERIFICATION

I, **Dr. George Hagi Chyrmang**, aged about 44 years, serving as Member Secretary, Meghalaya State Pollution Control Board (MSPCB), Respondent No. 5, having office at Lumpyngngad, Shillong, Meghalaya, 793019, do hereby state that I have submitted this Affidavit on solemn affirmation and oath. I have verified that the facts are true to the best of my personal knowledge and belief. I have not suppressed any material fact known to me and relevant to this matter.

Date: 10.12.2025

Place: Shillong

Identified by:-

  
(Miss. P. S. Barch)  
(Advocate)

  
**DEPONENT**  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong



Solemnly Affirmed before me this Day on 10/12/25 The deponent is identified by MS P. S. Barch I Certify that the contents of the Affidavit are read over and Explained to the Deponent who verified the same before me.

  
Queenborn Lamare  
NOTARY  
East Khasi Hills District  
Reg. No. 22720

**Meghalaya State Pollution Control Board**  
Forests & Environment Department, Government of Meghalaya  
'ARDEN' Lumpyngngad, Shillong - 793014  
Website : <http://megspcb.gov.in>



By Registered Post

Dated Shillong, the 6<sup>th</sup> July, 2025

No. MSPCB/CDW-1/2017/2025-2026/ 81

1. The Chief Executive Officer,  
Shillong Municipal Board,  
Shillong, East Khasi Hills District
2. The Chief Executive Officer,  
Tura Municipal Board,  
Tura, West Garo Hills District
3. The Chief Executive Officer,  
Jowai Municipal Board,  
Jowai, West Jaintia Hills District
4. The Chief Executive Officer,  
Resubelpara Municipal Board,  
Resubelpara, North Garo Hills District
5. The Chief Executive Officer,  
Williamnagar Municipal Board,  
Williamnagar, East Garo Hills District
6. The Chief Executive Officer,  
Baghmara Municipal Board,  
Baghmara, South Garo Hills District

Sub: Submission of Annual Report for Construction and Demolition Waste for the financial year 2024-2025 as per Construction and Demolition Waste Management Rules, 2016

Sir/Madam,

With reference to the above, this is to inform that the Board is yet to receive the Annual Report on Construction and Demolition Waste Management Rules, 2016 for the financial year 2024-2025.

As such, you are hereby requested to kindly submit the Annual return for the Financial year 2024-2025 on construction and demolition waste management in **Form - III** to the Board by on or before 28<sup>th</sup> July, 2025 to enable this Board to compile & file the same to the Central Pollution Control Board. Information may also be provided by email [megspcb@rediffmail.com](mailto:megspcb@rediffmail.com).

This is for your information and necessary action.

Enclosed: As stated above.

Yours faithfully,

(Dr. G.H. CHYRMANG, MFS)  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong,

Dated Shillong, the 6<sup>th</sup> July, 2025

Memo. No. MSPCB/CDW-1/2017/2025-2026/81 -#

Copy to:-

1. The Director, Urban Affairs Department, Shillong for kind information and needful.

o/c

MEMBER SECRETARY

582  
 Meghalaya State Pollution Control Board  
 Forests & Environment Department, Government of Meghalaya  
 'ARDEN' Lumpynggad, Shillong-793014  
 Website: <http://megspcb.gov.in>



Dtd Shillong the 31<sup>st</sup> August, 2021

No. MPCB/CDW-1/2017/2021-2022/ 35

To,

The Divisional Head, UPC-I Division,  
 Central Pollution Control Board,  
 Parivesh Bhawan, East Arjun Nagar,  
 Delhi - 110032

Sub: Annual Report on implementation of "the Construction and Demolition Waste Management Rules, 2016 – regarding

Sir,

With reference to the above, please find enclosed herewith the Annual Report on the Construction and Demolition Waste Management Rules, 2016 for the Financial Year 2016-2017, 2019-2020 & 2020-2021 in respect to the State of Meghalaya.

In respect to the Annual report for the Financial Year 2017-2018, copy of the Annual report is placed as Annexure –A.

This is for your kind information and needful.

Enclosed: As stated above.

Yours faithfully,

**MEMBER SECRETARY**  
 Meghalaya State Pollution Control Board  
 Shillong

o/c

**Form -IV**

See [Rule (8)(3)]  
**ANNUAL REPORT FOR THE FINANCIAL YEAR 2016-2017**

1.	Name of the State/Union territory	Meghalaya
2.	Name & address of the State Pollution Control Board / Pollution Control Committee	Meghalaya State Pollution Control Board, 'Arden' Lumpynggad, Shillong - 793014
3.	Number of municipal authorities responsible for management of municipal solid wastes in the State/Union territory under these rules	7 (Seven) Numbers
4.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule III</b>	Attached as Annexure - I
5.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule IV</b>	Schedule - IV Not Found In The Rules

**Date:** 27<sup>th</sup> August, 2021

**Place:** Shillong

  
**MEMBER SECRETARY**

Meghalaya State Pollution Control Board  
Shillong

**A SUMMARY STATEMENT ON PROGRESS MADE BY MUNICIPAL AUTHORITIES IN  
RESPECT OF IMPLEMENTATION OF SCHEDULE III**

1. Formulation of policy by State Government:

*The State Government under Forests & Environment Department has forwarded copy of the notified Rules to all the stake holder for strict implementation of the Rule 9 as laid down under Construction and Demolition Waste Rules, 2016*

2. Identification of Sites for collection and processing facility:

*Site for collection and processing facility is yet to be identified.*

3. Commissioning and implementation of the facility:

*Site for collection and processing facility is yet to be identified by the Government.*

4. Monitoring by SPCBs:

*Does not arise due to absence of facility at Sl. No. 3.*



**MEMBER SECRETARY**  
Meghalaya State Pollution Control Board  
Shillong

**Form -IV**

See [Rule (8)(3)]  
ANNUAL REPORT FOR THE FINANCIAL YEAR 2019-2020, 2020-2021

1.	Name of the State/Union territory	Meghalaya
2.	Name & address of the State Pollution Control Board / Pollution Control Committee	Meghalaya State Pollution Control Board, 'Arden' Lumpynggad, Shillong - 793014
3.	Number of municipal authorities responsible for management of municipal solid wastes in the State/Union territory under these rules	7 (Seven) Numbers
4.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule III</b>	Attached as Annexure - II
5.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule IV</b>	Schedule - IV Not Found In The Rules

**Date:** 27<sup>th</sup> August, 2021

**Place:** Shillong

  
**MEMBER SECRETARY**  
Meghalaya State Pollution Control Board  
Shillong

ANNEXURE - II

A SUMMARY STATEMENT ON PROGRESS MADE BY MUNICIPAL AUTHORITIES IN  
RESPECT OF IMPLEMENTATION OF SCHEDULE III

1. Formulation of policy by State Government:

*The Board had advised the Director, Urban Affairs Department to ensure formulation of the policy as per Rule 9 (1) of the Construction and Demolition Waste Management Rules, 2016. Formulation of the Policy is being initiated by the State Government.*

2. Identification of Sites for collection and processing facility:

*Site for collection and processing facility is yet to be identified.*

3. Commissioning and implementation of the facility:

*Site for collection and processing facility is yet to be identified by the Government.*

4. Monitoring by SPCBs:

*Does not arise due to absence of facility at Sl. No. 3.*



**MEMBER SECRETARY**

Meghalaya State Pollution Control Board  
Shillong



CB/CDW-1/2017/2022-2023/ 48

Dtd Shillong the 29<sup>th</sup> July, 2022

The Divisional Head, UPC-I Division,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi - 110032

Sub: Annual Report on implementation of "the Construction and Demolition Waste Management Rules, 2016 - regarding

Sir,

With reference to the above, please find enclosed herewith the Annual Report on the Construction and Demolition Waste Management Rules, 2016 for the Financial Year 2021-2022 in respect to the State of Meghalaya.

This is for your kind information and needful.

Enclosed: As stated above.

Yours faithfully,

MEMBER SECRETARY

Meghalaya State Pollution Control Board

Shillong

Dtd Shillong the 29<sup>th</sup> July, 2022

Memo No. MPCB/CDW-1/2017/2022-2023/ 48-17

Copy to:

1. The Regional Director, Regional Directorate, CPCB, North East Region, Lower Motinagar, Shillong for favour of information.

MEMBER SECRETARY

Meghalaya State Pollution Control Board

Shillong

## Form -IV

See [Rule (8)(3)]

ANNUAL REPORT FOR THE FINANCIAL YEAR 2021-2022

1.	Name of the State/Union territory	Meghalaya
2.	Name & address of the State Pollution Control Board / Pollution Control Committee	Meghalaya State Pollution Control Board, 'Arden' Lumpynggad, Shillong - 793014
3.	Number of municipal authorities responsible for management of municipal solid wastes in the State/Union territory under these rules	7 (Seven) Numbers
4.	A Summary Statement on progress made by municipal authorities in respect of implementation of Schedule III]	Attached as Annexure - I
5.	A Summary Statement on progress made by municipal authorities in respect of implementation of Schedule IV	Schedule - IV Not Found in The Rules

Date: 29<sup>th</sup> July, 2022

Place: Shillong



MEMBER SECRETARY

Meghalaya State Pollution Control Board  
Shillong

ANNEXURE - I

**A SUMMARY STATEMENT ON PROGRESS MADE BY MUNICIPAL AUTHORITIES IN  
RESPECT OF IMPLEMENTATION OF SCHEDULE III**

1. Formulation of policy by State Government:

*The State Government has prepared the Draft Meghalaya State Policy on Construction and Demolition Waste Management Policy, 2021 and is under finalization.*

2. Identification of Sites for collection and processing facility:

*Site for collection and processing facility is yet to be identified.*

3. Commissioning and implementation of the facility:

*Site for collection and processing facility is yet to be identified by the Government.*

4. Monitoring by SPCBs:

*Does not arise due to absence of facility at Sl. No. 3.*

  
**MEMBER SECRETARY**  
Meghalaya State Pollution Control Board  
Shillong

590  
Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya

'ARDEN' Lumpyngngad, Shillong - 793014

Website : <http://megspcb.gov.in>



No.MPCB/CDW-1/2017/2023-2024/ 77

Dtd Shillong the 9<sup>th</sup> October, 2023

To,

The Divisional Head, UPC-I Division,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi – 110032

Email: [Danish.cpcb@gov.in](mailto:Danish.cpcb@gov.in), [upcl.cpcb@gov.in](mailto:upcl.cpcb@gov.in)

Sub: Annual Report on implementation of “The Construction and Demolition Waste Management Rules, 2016 – regarding

Ref: No. CP-25/4/2021-UPC-I-HO-CPCB0HO/2570, Dated: 30<sup>th</sup> August, 2023.

Sir,

With reference to the above, please find enclosed herewith the Annual Report on the Construction and Demolition Waste Management Rules, 2016 for the Financial Year 2022-2023 in respect to the State of Meghalaya.

This is for your kind information and needful.

Enclosed: As stated above.

Yours faithfully,



MEMBER SECRETARY

Meghalaya State Pollution Control Board  
Shillong.

## Form -IV

See [Rule (8) (3)]  
ANNUAL REPORT FOR THE FINANCIAL YEAR 2022-2023

1.	Name of the State/Union territory	Meghalaya
2.	Name & address of the State Pollution Control Board / Pollution Control Committee	Meghalaya State Pollution Control Board, 'Arden' Lumpynggad, Shillong - 793014
3.	Number of municipal authorities responsible for management of municipal solid wastes in the State/Union territory under these rules	7 (Seven) Numbers
4.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule III</b>	Attached as Annexure - I
5.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule IV</b>	Schedule - IV Not Found In The Rules

Date: 9<sup>th</sup> October, 2023.

Place: Shillong

  
**MEMBER SECRETARY**  
 Meghalaya State Pollution Control Board  
 Shillong

ANNEXURE - I

**A SUMMARY STATEMENT ON PROGRESS MADE BY MUNICIPAL AUTHORITIES IN  
RESPECT OF IMPLEMENTATION OF SCHEDULE III**

1. Formulation of policy by State Government:

*The State Government has approved the Meghalaya State Policy on Construction and Demolition Waste, 2021.*

2. Identification of Sites for collection and processing facility:

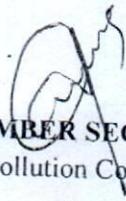
*Site for collection and processing facility is yet to be identified.*

3. Commissioning and implementation of the facility:

*Site for collection and processing facility is yet to be identified by the Government.*

4. Monitoring by SPCBs:

*Does not arise due to absence of facility at Sl. No. 3.*

  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong

Additional Information to the Construction and Demolition Waste Management:

1. Information on Construction and Demolition Waste Management in given table:

State/ Union Territory	District	Generated	Collected	Recycled/ Processed	Off- Take	Disposed without processing	Remarks
Meghalaya	East Khasi Hills	0	0	0	0	0	The C&D waste are being stored within the site itself which has been reuse at the same site for the purpose of construction leveling, making road/ pavement
	West Khasi Hills	0	0	0	0	0	
	South West Khasi Hills	0	0	0	0	0	
	West Jaintia Hills	0	0	0	0	0	
	East Jaintia Hills	0	0	0	0	0	
	West Garo Hills	0	0	0	0	0	
	South Garo Hills	0	0	0	0	0	
	East Garo Hills	0	0	0	0	0	
	North Garo Hills	0	0	0	0	0	
	Ri Bhoi	0	0	0	0	0	
	South West Garo Hills	0	0	0	0	0	
	Eastern West Khasi Hills District	0	0	0	0	0	

2. List of District Wise C&D waste collection centres.

SI No.	District	Waste Collection Centres
1	East Khasi Hills	N.A
2	West Khasi Hills	N.A
3	South West Khasi Hills	N.A
4	West Jaintia Hills	N.A
5	East Jaintia Hills	N.A
6	West Garo Hills	N.A
7	South Garo Hills	N.A
8	East Garo Hills	N.A
9	North Garo Hills	N.A
10	Ri Bhoi	N.A
11	South West Garo Hills	N.A
13	Eastern West Khasi Hills District	N.A

Name and Contact Details of the Nodal Officer assigned for looking after the matter of CD waste management in concerned State/ Union Territory.

Sl No	Municipal Authorities	Contact Details
1	Shillong Municipal Board	<a href="mailto:smb-meg@nic.com">smb-meg@nic.com</a>
2	Shillong Cantonment Board	<a href="mailto:ceoshil-stats@gmail.com">ceoshil-stats@gmail.com</a>
3	Baghmara Municipal Board	<a href="mailto:bmbceo123@gmail.com">bmbceo123@gmail.com</a>
4	Tura Municipal Board	<a href="mailto:ceotmb@ymail.com">ceotmb@ymail.com</a>
5	Jowai Municipal Board	<a href="mailto:ceo123jmb@gmail.com">ceo123jmb@gmail.com</a>
6	Williamnagar Municipal Board	<a href="mailto:ceowmb@gmail.com">ceowmb@gmail.com</a>
7	Resubelpara Municipal Board	<a href="mailto:rmbresu@gmail.com">rmbresu@gmail.com</a>

  
**MEMBER SECRETARY**  
 Meghalaya State Pollution Control Board  
 Shillong

595  
Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya

'ARDEN' Lumpyngad, Shillong - 793014

Website : <http://megspcb.gov.in>

19



mspcb

No.MPCB/CDW-2/2024/2024-2025/6

Dtd Shillong the 3/8 July, 2024

To,

The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi - 110032  
Email: [mscb.epcb@nic.in](mailto:mscb.epcb@nic.in)

Sub: Annual Report on implementation of the Construction and Demolition Waste Management Rules, 2016

Sir,

With reference to the above, please find enclosed herewith the Annual Report on the Construction and Demolition Waste Management Rules, 2016 for the Financial Year 2023-2024 in respect to the State of Meghalaya.

This is for your kind information and needful.

Enclosed: As stated above.

Yours faithfully,

(Dr. G.H. CHYRMANG, MFS)

**MEMBER SECRETARY**

Meghalaya State Pollution Control Board  
Shillong

o/c

# Meghalaya State Pollution Control Board

596  
Forests & Environment Department, Government of Meghalaya  
'ARDEN' Lumpynggad, Shillong - 793014  
Website : <http://megspcb.gov.in>



## Form -IV

See [Rule (8)(3)]

### ANNUAL REPORT FOR THE FINANCIAL YEAR 2023-2024

1.	Name of the State/Union territory	Meghalaya
2.	Name & address of the State Pollution Control Board / Pollution Control Committee	Meghalaya State Pollution Control Board, 'Arden' Lumpynggad, Shillong - 793014
3.	Number of municipal authorities responsible for management of municipal solid wastes in the State/Union territory under these rules	7 (Seven) Numbers
4.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule III]</b>	Attached as Annexure - I
5.	A Summary Statement on progress made by municipal authorities in respect of implementation of <b>Schedule IV</b>	Schedule - IV Not Found In The Rules

(Dr. G.H CHYRMANG, MFS)  
MEMBER SECRETARY

Meghalaya State Pollution Control Board  
Shillong

Date: 31<sup>st</sup> July, 2024

Place: Shillong

ANNEXURE - I

**A SUMMARY STATEMENT ON PROGRESS MADE BY MUNICIPAL AUTHORITIES IN  
RESPECT OF IMPLEMENTATION OF SCHEDULE III**

1. Formulation of policy by State Government:

*The State Government has approved the Meghalaya State Policy on Construction and Demolition Waste, 2021.*

2. Identification of Sites for collection and processing facility:

*Site for collection and processing facility is yet to be identified.*

3. Commissioning and implementation of the facility:

*Site for collection and processing facility is yet to be identified by the State Government.*

4. Monitoring by SPCBs:

*Does not arise due to absence of facility at Sl. No. 3.*



**(Dr. G.H. CHYRMANG, MFS)**  
**MEMBER SECRETARY**  
Meghalaya State Pollution Control Board  
Shillong

Additional Information to the Construction and Demolition Waste Management:

1. Information on Construction and Demolition Waste Management in given table:

State/ Union Territory	District	Generated	Collected	Recycled/ Processed	Off- Take	Disposed without processing	Remarks
Meghalaya	East Khasi Hills	0	0	0	0	0	The C&D waste are being stored within the site itself which has been reuse at the same site for the purpose of construction, leveling, making road/pavement.
	West Khasi Hills	0	0	0	0	0	
	South West Khasi Hills	0	0	0	0	0	
	West Jaintia Hills	0	0	0	0	0	
	East Jaintia Hills	0	0	0	0	0	
	West Garo Hills	0	0	0	0	0	
	South Garo Hills	0	0	0	0	0	
	East Garo Hills	0	0	0	0	0	
	North Garo Hills	0	0	0	0	0	
	Ri Bhoi	0	0	0	0	0	
	South West Garo Hills	0	0	0	0	0	
	Eastern West Khasi Hills District	0	0	0	0	0	

2. List of District Wise C&D waste collection centres.

Sl No.	District	Waste Collection Centres
1.	East Khasi Hills	Shillong
2.	West Khasi Hills	N.A
3.	South West Khasi Hills	N.A
4.	West Jaintia Hills	Jowai
5.	East Jaintia Hills	N.A
6.	West Garo Hills	Tura
7.	South Garo Hills	Baghmara
8.	East Garo Hills	Williamnagar
9.	North Garo Hills	Resubelpara
10.	Ri Bhoi	N.A
11.	South West Garo Hills	N.A
12.	Eastern West Khasi Hills District	N.A

# Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya

'ARDEN' Lumpyngngad, Shillong - 793014

Website : <http://megspcb.gov.in>



23

599

3. Name and Contact Details of the Nodal Officer assigned for looking after the matter of CD waste management in concerned State/ Union Territory.

Sl No	Municipal Authorities	Name & Contact Details
1	Shillong Municipal Board	<a href="mailto:smb-meg@nic.com">smb-meg@nic.com</a>
2	Shillong Cantonment Board	Shri. M.G Wanswett Ph No. 03642223929 <a href="mailto:ceoshil-stats@gmail.com">ceoshil-stats@gmail.com</a>
3	Baghmara Municipal Board	<a href="mailto:bmbceol23@gmail.com">bmbceol23@gmail.com</a>
4	Tura Municipal Board	<a href="mailto:ceotmb@ymail.com">ceotmb@ymail.com</a>
5	Jowai Municipal Board	Shri. Manhunbeitki Passah Ph No.9863024731 <a href="mailto:ceol23jmb@gmail.com">ceol23jmb@gmail.com</a>
6	Williamnagar Municipal Board	Shri. F. Marak Ph No. 9101884185 <a href="mailto:ceowmb@gmail.com">ceowmb@gmail.com</a>
7	Resubelpara Municipal Board	<a href="mailto:rmbresu@gmail.com">rmbresu@gmail.com</a>

(Dr. G.H CHYRMANG, MFS)

MEMBER SECRETARY

Meghalaya State Pollution Control Board  
Shillong

---

**I.A. 691/2025 IN, O.A No. 1271/2024 Shri Khroo L Pariat. Vs. State of Meghalaya & Ors.**

1 message

---

**amit singh** <semasingh.office@gmail.com>

Wed, Dec 10, 2025 at 2:21 PM

To: mscb.cpcb@nic.in, "ro.nez.shil@gmail.com" <ro.nez.shil@gmail.com>, Jerold Hollis Nengnong <memsecy.spbcmeg@gov.in>, "CEO123JMB@gmail.com" <CEO123JMB@gmail.com>, "thakursumit79@gmail.com" <thakursumit79@gmail.com>, Avijit Mani Tripathi <avijitmani@gmail.com>

Dear Sir,/Madam

Kindly Find attached scanned copy of Affidavit being e- filed on behalf of Respondent No. 5, Meghalaya State Pollution Control Board. which is being served in advance copy as proof of service.

Thanking you.

Best Regards,  
Ms. K. Enatoli Sema Adv.

(Clerk)  
Rahul 7503630697

--

Office of Mr Amit Kumar Singh & Ms.K.Enatoli Sema,  
Advocates-on-Record,  
House No.60,  
High Court Judges Colony,  
H.G-03,  
Sector 105,  
Noida -201301.  
U.P.  
Mobile + 91 9818139636.  
Phone (0120) 4926002

---

 **Affidavit.pdf**  
6678K